

From,

Manoj Kumar Singh
Principal District & Sessions Judge
Sahibganj

To,

The Registrar General,
Hon'ble High Court of Jharkhand
Ranchi

Subject: Data/information of Commercial Courts for implementation of the provisions of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015, as amended by the Commercial Courts, Commercial Division and Commercial Appellate Division of the High Courts (Amendment) Ordinance, 2018.

Ref: Hon'ble Court's letter no. 260/R&S dated 16.08.2022

Sahibganj, dated the day of September, 2022


Sir,

In view of subject noted above, I am furnishing desired information regarding Data/information of Commercial Courts for implementation of the provisions of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015, as amended by the Commercial Courts, Commercial Division and Commercial Appellate Division of the High Courts (Amendment) Ordinance, 2018 for the month of August, 2022 in the given format for needful.

Name of Judgeship-- Sahibganj

Sl. No.	Name of the Court.	No. of cases pending (on the 1 st day of month of August)	No. of cases instituted (during the month as per column 3)	Total cases pending in the Court (on the last day of the month as per column3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Commercial Court (at District Judge Level)	Nil	Nil	Nil	Nil	Nil
2.	Commercial Court (at below District Judge Level)	Nil	Nil	Nil	Nil	Nil
3.	Commercial Appellate Court (District Judge Level)	Nil	Nil	Nil	Nil	Nil

Yours faithfully


05.09.2022

Principal District & Sessions Judge